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foreign investment in the infrastructure sector. FDI policy relating to infrastructure sector inter alia provides for FDI up to 100% in power projects (generation, transmission and distribution) under the automatic approval route subject to a foreign equity cap of Rs. 1500 crore; in basic and value added telecom services, FDI is limited to 49% subject to grant of licence by the Deptt. of Telecommunications (no limit on foreign equity in the menufacturing sector); foreign equity up to 100% allowed for ports on build, operate and transfer basis; and FDI upto 49% in petroleum refining, up to 51% in petroleum product pipeline sector and up to 74% in infrastructure related to marketing of petroleum products.

Written Answers

[English]

Bee Keeping by KVIC

3493. SHRI RAMCHANDRA BAINDA: SHRI PRABHU DAYAL KATHERIA:

Will the Minister of INDUSTRY be pleased to state :

- the amount spent on bee keeping by the Khadi and Village Industries Commission and other such agencies during the years 1996 and 1997;
- whether any survey has been carried out on the protection of bee keeping industry in the country; and
 - if so, the details thereof, State-wise? (c)

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) The disbursements made by the Khadi and Village Industries Commission on bee keeping activities during 1996 and 1997 are given below:

(Rs. in lakhs)

Year	Grant	Loan	Total
1996-97	40.02	47.20	87.22
1997-98	6.66	4.26	10.92

(b) Yes, Sir.

Surveys have been undertaken by Central Bee Research and Training Institute, Pune in Kerala, Tamil Nadu and Maharastra to identify Bee diseases and to combat them. Studies were also undertaken in Kerala and Tamil Nadu to ascertain the adaptability of 'Apis Mellifera' Bee Colonies which are not natives of India.

Development of Tourism in Karnataka

3494. SHRI K.H. MUNIYAPPA: Will the Minister of TOURISM be pleased to state.

whether the Union Government have received any proposal from the Government of Karnataka regarding financial assistance for the development of Mulabagilli and Chikkatirupati as tourist spots in the State to attract tourists; and

if so, the details thereof and the action taken by the Government thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) No proposal has been received from the State Government regarding financial assistance for the development of Mulabagilli and Chikkatirupati as tourist spots.

(b) Does not arise.

Growth of Export to EU

3495 SHRI P.C. THOMAS: Will the Minister of COMMERCE be pleased to state :

- whether the Ministry is aiming for a 20% growth in exports to the nations of European Union;
 - (b) if so, the details thereof;
- whether the Government propose to hold talks with these countries at ministerial and official levels including commerce representatives attached with Indian diplomatic missions; and
 - if so, the details thereof? (d)

MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (d) Yes, Sir. Government is aiming for a 20% growth in exports.

Government regularly holds bilateral interaction both at ministerial and at official levels. A meeting of the Commercial representatives attached with select Indian diplomatic Missions in Europe was held in May 1998 in London and it was identified that the 20% export growth was within the realms of possibility, given the inherent strengths of Indian products in certain established areas and the potential that exists in nontraditional areas.

A suitable promotional campaign with special emphasis on thrust commodities is being undertaken with the active involvement of the Indian commercial representatives located in European Union countries and Indian exporters Joint Commission meeting and working consultation at bilateral level are also proposed to pursue greater market access in these countries.

Decline in Export of Hosiery Products

3496. SHRI C. KUPPUSAMI: Will the Minister of TEXTILES be pleased to state :

the target fixed and the achievements made in the export of hosiery products during the last three years. vear-wise:

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- (b) the reasons for sharp decline in the export of hosiery products during the last year and the first quarter of current year; and
- (c) the steps taken by the Government to cover the shortfall?

THE MINISTER FOR TEXTILES (SHRI KASHIRAM RANA): (a) to (c) No separate export targets are fixed for hosiery products. The exports of hosiery products (knitted garments) during the last three years and the first quarter of the current year have been as follows:

Value in US Million dollars

1995-96	1223.2
1996-97	1488.2
1997-98	1605.3
1998-99 (April-June 98)	390.7

There has been no decline in the export of hosiery products during the above period.

Market Development Assistance Programme

3497. SHRI K.P. \cdot NAIDU : Will the Minister of TEXTILES be pleased to state :

- (a) whether some State Governments have requested for the continuance of the Market Development Assistance Programme and Handloom Development Centres for Weavers; and
- (b) if so, the details thereof and reaction of the Union Government thereto?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) The Market Development Assistance Scheme stands discontinued from April 1, 1998. On the basis of requests received from some State Governments for continuation of this scheme, the matter is being reviewed.

The Handloom Development Centre Scheme was in operation upto 1997-98. Proposals for sanctions under the Scheme have been received from some State Governments in the current year also. Further continuation of the Scheme would depend upon the outcome of an overall assessment of the Scheme being done in consultation with the State Governments & NABARD.

Surplus Land of NTC

3498 SHRI HARIN PATHAK: Will the Minister of TEXTILES be pleased to state:

(a) the total area of surplus land owned by the closed NTC mills in Gujarat, as on date;

- (b) the market value of this surplus land and whether any complaints regarding encroachments of this land have been noticed;
- (c) if so, whether the Government propose to sell this surplus land with a view to earn revenue;
- (d) whether Government have any discussion with the State Government in this regard; and
 - (e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) The NTC have a total surplus area of 107.88 acres valued at Rs. 37.74 crores in Gujarat. No mill under NTC has been closed in Gujarat. Some encroachment on the lands of NTC mills has been reported and appropriate action is being taken.

(c) to (e) The surplus lands of NTC are proposed to be sold with a view to raising funds for revival of NTC mills. The matter has been taken up with the State Governments, including the Government of Gujarat.

[Translation]

JULY 10, 1998

Ban on Taking Profit Abroad

3499. DR. MADAN PRASAD JAISWAL : SHRI DAROGA PRASAD SAROJ :

Will the Minister of FINANCE be pleased to state :

- (a) whether the Government have imposed any restrictions on foreign investors to take capital flow and profit on investment to their country;
 - (b) if so, the details thereof;
- (c) whether foreign investor can withdraw his amount at any time or he has to wait for the block year; and
- (d) the total foreign investment made alongwith investment made by Non-Resident Indians, till date countrywise?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) There are no restrictions on the repatriation or capital and dividends in respect of foreign investment except that a condition of dividend balancing is imposed for foreign investment in 22 specified industries in the consumer goods sector. Under the condition of dividend balancing out flows of foreign exchange on account of dividend payments are to be balanced by export earnings.

(d) Country-wise inflow of foreign direct investments (including NRI's) from 1-7-1991 to 31-12-1997 is given in the statement attached.